



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar

Notification

Srinagar, the 3rd of October, 2018

SRO 448 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Jammu till the municipal elections are over.

S.No.	Name of the Officer	Designation and Place of Posting
1.	Joni Kumar	BDO Akhnoor
2.	Sanobar Jameel	BDO Mathwar
3.	Arun Khajuria	BDO Phallian Mandal
4.	Ranjit Singh Tara	BDO Marh
5.	Sorabh Sharma	BDO Khour
6.	Sania Haq Khan	BDO Satwari
7.	Dr. Anuradha Thakur	BDO R.S Pura
8.	Ambika Bali	BDO Chowki Choura

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 94/1-Jammu -P.F.1

Dated: - 03 - 10 -2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Jammu. This is with reference to his letter No. ENT/J/2018/4602-03 Dated 22-09-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).

(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,